

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3235
TO BE ANSWERED ON THE 1ST JANUARY, 2019

BLACK MARKETING OF SEEDS AND FERTILIZERS

3235. SHRI B.V. NAIK:
SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that due to lack of transparency, tenant farmers are not getting fertilizers and seeds provided by co-operative societies and these go to black-market;
- (b) if so, the details thereof;
- (c) the measures taken/proposed to be taken by the Union Government to make the role of cooperative societies more transparent; and
- (d) whether any scheme is being considered upon by Government for using accounts of farmers opened under Jan Dhan Yojana for providing fertilizer subsidy to farmers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): No such case has been brought to the notice of the Government.

(c) & (d): Under phase I of the DBT scheme, the fertilizer subsidy is provided to manufacturers of fertilizers upon sale to farmers through POS machines (which includes sale to farmers through co-operative societies). Farmers are identified on the basis of Aadhar card, Kisan Credit card and EPIC card.
